

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET

COURT NO. : 2

01.03.2021

O.A./350/523/2020

M.A./350/615/2020

LAKSHMI DEVI  
-V/S-  
EASTERN RAILWAY

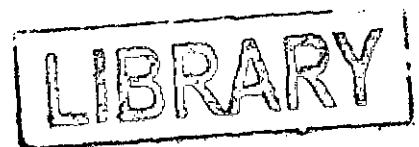
ITEM NO:2

FOR APPLICANTS(S) Adv. :

MR. P.C. DAS

FOR RESPONDENTS(S) Adv.:

NONE



Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant appears and submits his affidavit of service.</p> <p>2. Issue notice to the respondents to be suitably represented on the next date of listing and also to furnish their reply within 4 weeks with liberty to the applicant to file rejoinder, if any, within 2 weeks thereafter.</p> <p>3. List this matter on 15.6.2021.</p> <p>4. M.A. bearing No. 350/00615/2020 praying for early hearing, is disposed of accordingly.</p> <p style="text-align: right;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>SP</p>